

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 891 OF 2008

BEFORE THE REGISTRAR M.K GUPTA

THE LAND ACQUISITION OFFICER & TAHSILDAR

Appellant (s)

VERSUS

C. GOPAL REDDY(DEAD) BY LRS. & ORS.  
(With office report)

Respondent(s)

Date: 23/02/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Mayank Nigam, Adv.  
Mr.T.V.George,Adv.

For Respondent(s)

Mr. Anil Kumar Tandale,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Office to process the matter for pre-final hearing.

List again on 25.3.2010.

(M.K. GUPTA)  
Registrar